

IN THE COURT OF
**DETAILS OF PETTY OFFENCE CASES UNDER THE SABAL PETTY OFFENCE
 FINE DEPOSIT SCHEME (POWER YOTI ACCOUNT IN STATE BANK OF
 INDIA)**

Dr - 21/11/17

C.J. M. Bant...

Case number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number (to be filled in by the District Judge) before uploading this program on the website of State Bank of India along with applicable commission after filling up the prescribed Criminal Deposit Slip. (The details of the Scheme and Chalan forms are available on this website)

Disputed by the complainant

With court order

21/2/17

In the Court of A.C.J.M.I

Sl. No.	Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
						<p>The proposed fine may be deposited in account number (To be filled in by the District Magistrate before proposing the program on the website) of State Bank of India along with applicable commission after filing up the prescribed Chaitan Deposit slip. (The details of the Scheme and Chaitan forms are available on this website)</p>
						NIL

A.C.J.M.I
BAREILLY
C.J. CHAITAN

OFFICE OF THE JUDGE, PETTY OFFENCE CASES UNDER THE SABAL PETTY OFFENCE
 AND DEPOSIT SCHEME (POWER XOTI ACCOUNT IN STATE BANK OF
 INDIA)

21-27)

In the Court of, Adm J B11

Sl. No.	Case Number	Name of Parties	Under Section/Vact.	Police Station / Department	Proposed Fine	Remarks
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1	1198/11	Sandeep	Matr	Sl. No.	50/-	The proposed fine may be deposited in the account number (to be filled in by the District Judge) before uploading this form on the website of State Bank of India along with application commission after filling up the prescribed Criminal Deposit slip (The details of the Scheme and Chapter forms are available on this website)
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[Signature]
 Addl. Chief Judicial Magistrate - II
 Bareilly

IN CASES OF PETTY OFFENCE CASES UNDER THE SABAL PETTY OFFENCE
 AND DEPOSIT SCHEME (POWER BYOTI ACCOUNT IN STATE BANK OF
 INDIA)

In the Court of A.C.M. III

Number of Parties Section/Act Under Police Station / Proposed Fine Remarks

Number	Name of Parties	Section/Act Under	Police Station / Proposed	Fine	Remarks
992/17	SHILPA SINGH	128/129	SHARDA	1000/-	The proposed fine may be deposited in account number (To be filed in by the District Judge) before uploading this perform on the website of State Bank of India along with applicable commission after filling up the prescribed form (The details of the Scheme and Chetan forms are available on the website)

Aditi Chel Judicial Magistrate III
 Bareilly

Shilpa Singh

21.2.17

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of Asst. Magistrate

Case number	Name of Parties	Under Section/Act	Police Station/ Department	Proposed Fine	Remarks
					The proposed fine may be deposited in _____ (To be filled in by the District Judge) before uploading the forms on the website of State Bank of India along with applicable commission after filling up the prescribed Chalan/Deposit slip. (The details of the Schemes and Chalan forms are available on the website)

ACM IV BAREILLY

Case


Case


with

20.09.11

IN CHARGE OF PETTY OFFENCE CASES UNDER THE SARAL PETTY OFFENCE
 FIRST DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF

INDIA)

DL 27/02/2017

In the Court of *T.M. Faridpur*

Sl. No.	Name of Parties	Under Section/Act.	Police Station/ Department	Proposed Fine	Remarks
					The proposed fine may be deposited in account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Chalan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

Ref. No. - 100
27/02/2017

वृत्तिपाल महाराज
कलकत्ता (वकील)

[Signature]

MIL

IN MATTERS OF PETTY OFFENCE CASES UNDER THE SARAL PETTY OFFENCE FIRST DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of **A. C. J. M VII**

दिनांक: 21/12/17

Remarks	The proposed date may be deposited in	Account number	(To be filled in by the District Judge/ship before uploading this proforma on the website) of State Bank of India along with applicable commissioner after filling up the proforma as prescribed	Chairman Deposit Slip. (The details of the Scheme and Chaitan forms are available on the website)	Number	Name of Parties	Under Section/Act	Police Station/ Department	Proposed Fine	

श्री श्री राज्यपाल महोदय
 पृष्ठ सं. 07
 पृष्ठ

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